

3/10/02

CP 337b2

OA 2049/01

Present - ~~Mr~~ Ms Sujatha with Ms Deepa
Ld. Counsel for the applicant

Sh. M K Gaur, Advocacy for Sh. M M Sudha
Ld. Counsel for the Respondent

CP dismissed by Hon'ble
Smt Lakshmi Swaminathan VC (J)
and Hon'ble Mr & S Tambe M(A)
by an oral order. order attached


Mr. Nick
Colc-II

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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

CP 337/2002 in
OA 2049/2001

New Delhi, this the 3rd day of October, 2002

Hon'ble Smt. Lakshmi Swaminathan, Vice-Chairman (J)
Hon'ble Sh. Govindan S.Tampi, Member (A)

1. Mrs. N.K. Ammini
working in Malaria Research Centre (ICMR)
22, Sham Nath Marg
Delhi - 110 054.
2. Mrs. Prem Singh
working in Malaria Research Centre (ICMR)
22, Sham Nath Marg
Delhi - 110 054.
3. R.N. Yadav
Laxmi Tower
C-1/3, Azadpur
Delhi - 110 033
4. Ramesh Chander
working in Malaria Research Centre (ICMR)
Shahjahanpur DVC
Shahjahanpur (UP).

...Petitioners

(By Adv. Ms. Sujatha with Ms. Deepa)

Vs.

1. Prof. N.K. Ganguly
Director General (ICMR)
Ansari Nagar, New Delhi - 110 029.
2. Dr. S.K. Subba Rao
Director (MRC)
22, Sham Nath Marg,
Delhi - 110 054.

...Respondents

(By Adv. Sh. M.K. Gaur, proxy for
Sh. M.M. Sudan)

ORDER (ORAL)

By Hon'ble Smt. Lakshmi Swaminathan, VC (J)

Adv. proxy counsel for the applicants prays for
permission to withdraw this CP 337/2002. She has
submitted that at present the Hon'ble High Court of
Delhi has extended the time for implementing the
Tribunal's order in OA 2049/2001.

2. In the circumstances, she submits that liberty may also be granted to agitate the matter further in case the applicant is aggrieved. (2)

3. Noting the above submissions, CP 337/2002 is dismissed.

Notices to the alleged contemnors are discharged. Liberty is granted to the applicants to proceed, as advised, in accordance with law in case any grievance survives.

(Govindan S.Tampi)
Member (A)

/vksn/

Lakshmi Swaminathan
(Smt. Lakshmi Swaminathan)
Vice-Chairman (J)